

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

31

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/9/2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/419/IB/2018

PETITION NUMBER : CP/709/IB/2018

NAME OF THE PETITIONER(S) : NURANI SUBRAMANIAM SURYANARAYANAN

NAME OF THE RESPONDENT(S) : GEMINI PVT LTD

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AVI WASH. I.C.R.

Counsel for RP



(31)

MA/419/IB/2018 IN CP/709/IB/2018

**ORDER**

At request of the counsel appearing on behalf of the Resolution Professional for withdrawal of MA/419/IB/2018, the same is hereby **dismissed as withdrawn**.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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